

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
CP No. 30/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Mukud Raj Monga

...Petitioner

Versus

Baldev Monga & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Naresh Batra, Adv.

For the Respondent : Naresh Kumar Sejvani, Adv.

ORDER

Heard Mr. Naresh Batra, Adv. appearing on behalf of the Petitioner. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent. Learned counsel for the Petitioner submits that he has to move an amendment application for that he has to file an appropriate application. On the request of learned counsel for the Petitioner, the matter is adjourned. List the matter on 06.05.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

April 22, 2024